

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.458/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th February 2018, 10.30 A.M

Name of the Company	Kanishka Sethia.-Vs-Aspective Commodial Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

(1) MR. SRIANUR M. TRADER
(2) MS. DEEPMALA SASSAM, ADV
(3) MR. BISWASIT KUMAR
Adv } For Respondent No 2 to 4 S/2/18. Date

(1) Mr. Ratnko Banerji, Sr. Advocate

(2) Mr. Rudraman Bhattacharjee, Advocate

(3) Mr. Ganesh Manna, Advocate

(u) Mrs. Sambari Chakrobarty, Advocate

(5) Mr. Soumik Chakraborty, Advocate

Petitioner

Shelti Advocate
5/2/18

ORDER

Ld. Counsel for the petitioner and respondent no. 2 to 4
is present.)

It is understood that the matter is going to be settled and negotiations are going on for the same. Hence, adjourned for reports settlement or for hearing.

List it on 09/03/2018.

Sd

(Jinan K.R.)
Member (J)